

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of District Judge, are ordered due to administrative reasons and in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. K.C.Sadanandaswamy @ Sadanandaswamy Kabbinakanthimath	District Judge, OOD, Addl. Registrar General, High Court Bench at Dharwad. (ON REQUEST)	II Addl. District and Sessions Judge, Dharwad. (Vice Smt. Panchakshari M. – transferred)
2	Sri. Ron Vasudev	District Judge, OOD, Addl. Registrar (Judicial), High Court Bench at Dharwad.	Proposed for appointment as District Judge, OOD, Addl. Registrar General, High Court Bench at Dharwad. (Vice Sri. K.C.Sadananda- swamy - transferred)
3	Smt. Panchakshari M.	II Addl. District and Sessions Judge, Dharwad.	IV Addl. District and Sessions Judge, Dharwad. (Vice Sri. Jaishankar – transferred)
4	Sri. Jaishankar	IV Addl. District and Sessions Judge, Dharwad.	Proposed for appointment as District Judge, OOD, Addl. Registrar (Judicial), High Court Bench at Dharwad. (Vice Sri. Ron Vasudev - transferred)

BY ORDER OF THE HIGH COURT,
Sd/-
(T.G. SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City, the Prl. Judge, Family Court, Bengaluru, the Chief Judge, Court of Small Causes, Bengaluru and all the Prl. District & Sessions Judges in the State.
2. The Officers concerned.
3. The Courts concerned.
4. The Accountant General in Karnataka, Bengaluru.
5. The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
6. All the Private Secretaries to the Hon'ble Judges.
7. The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
8. The Additional Registrar General, Dharwad and Kalaburagi Benches.
9. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
10. The Director, Karnataka Judicial Academy, Bengaluru.
11. The Director, Arbitration Centre - Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
12. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
15. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.

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16. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
17. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
18. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
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